

5. Luangmual : Mizoram
6. Mendipathar : Meghalaya
7. Bodhjung Nagar : Tripura

An amount of Rs. 550 lakhs has been released for the Ganesh Nagar Growth Centre in Nagaland.

According to available information, five Industrial Entrepreneurs' Memorandum (IEM) have been filed for food processing industries in the North Eastern States of which four IEMs pertain to the State of Assam and one to Meghalaya.

Non-payment of dues by HCL

1607. SHRI DARA SINGH CHAUHAN: Will the Minister of INDUSTRY be pleased to state:

(a) whether small scale units who have supplied the material, are facing great hardships on account of non-payment by Hindustan Cables Limited;

(b) if so, the details of the outstanding amount pending payment, unit-wise from both the units (Rupnarainpur and Hyderabad) of HCL;

(c) what are the details of the agreed payment terms of HCL with small scale suppliers and the period of delay in each case;

(d) whether Government are considering making special funds available to HCL to mitigate the hardships of small scale units by advancing funds to HCL to pay immediately to small scale units; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI SUKHBIR SINGH BADAL): (a) and (b) There are outstanding payments amounting to Rs. 469.52 lakhs and Rs. 469.82 lakhs from Rupnarainpur and Hyderabad units of Hindustan Cables Ltd. respectively which are overdue to the Small Scale units.

(c) Agreed payment terms of Hindustan Cables Limited with SSI and period of delay in each case are as under:—

Payment terms are within 60 days

	less than 7 months	7 to 11 months	more than 11 months (Rs. in lakhs)	Total
Rupnarainpur unit	6.49	29.84	463.19	499.52
Hyderabad unit	—	175.62	294.20	469.82

(d) and (e) The payments could not be cleared due to acute liquidity problem of the company resulting from the lack of orders. Government have formulated a package of assistance for the company in order to improve its capacity utilization and profitability. Once approved, it will improve liquidity position of the company which will enable it to liquidate payments to SSI units in a phased manner.

Entry of U.K. Tobacco Companies

1608. DR. MOHAN BABU: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that tobacco companies from United Kingdom have sought entry with 100 per cent FDI

(b) the names of all such companies who want 100 per cent FDI;

(c) whether these companies have specifically offered to set up a factory in India to make cigarettes;

(d) if so, the cost of the factory and production capacity, etc;

(e) whether it is a fact that Government are giving all incentives to attract this tobacco company to India; and

(f) the reasons for changing guidelines of Foreign investment for such proposals?

THE MINISTER OF INDUSTRY (SHRI SIKANDER BAKHT): (a) to (c) The only proposal received so far for 100% Foreign Direct Investment (FDI) in